LIC LOANS

918. SHRI rHILLAI VILLALAN [·] Will the PRIMS MINISTER be pleased to state :

(a) whether he LIC is lending loans to Corporation s and Municipalities for improvement o towns and also for water supply system i 1 the States ; and

(b) if so, wb ther any loan has recently been advance 1 to the State of Tamil Nadu and to 'ondicherry and what arc the details the eof ?

THE MINUTER OF SUPPLY AND THE MINTS TER OF STATE IN THE MINISTI Y OF FINANCE (SHRI R. K. KHADIOKAR) : (a) The L.I.C. g rants loans to Municipalities and Municipal Corporati >ns for their water supply and drainage s ;hemes. It does not grant loans to them f >r other purposes.

(b) Loans .aggregating Rs. 192-33 lakhs have beei sanctioned to 28 Municipalities in Tz mil Nadu. No such loan has been sought for by Pondicherry.

FOREIGN MAJUET FOR INDIAN OIL

919. SHRI MTARAM JAIPURIA : SHRI M. K. MOHTA :

Will the Mir ister of PETROLEUM AND CHEM CALS AND MINES AND METAL '•> be pleased to state :

(a) whether it is a fact that the Oil and Natural Gas Commission have found a market for Indian Oil in the business market in Europe; and

(b) if so, the details of the markets so found ?

THE MINISTER OF STATE IN THE MINISTRY O? PETROLEUM AND CHEMICALS AND MINES AND METALS (SIM D. R. CHAVAN) : (a) and (b) It is presumed that by "Indian Oil", referenc is to Oil and Natural Gas Commissi! n's share in the crude oil produced in! "an Offshore joint venture. A quantity of about 500,000 barrels of this crude .vas sold by the Oil and Natural Gas ilommission to a Spanish refinery in Octt ber 1969.

CONSTRUCTION OI QUARTERS FOR GOVERN-MEN ' EMPLOYEES

920. SHRI MTARAM JAIPURIA : Will the Minister of HEALTH AND FAMILY PL/NNING AND WORKS, HOUSING A1SD URBAN DEVELOP MENT be plea ed to state :

(a) whether it is a fact that Government have undertaken a comprehensive programme for con tructing quarters for its employees in Delhi during the next two years ;

to Questions

(b) if so, what is the number of quarters of each category which are being constructed at present and are proposed to be constructed in the near future; and

(c) what is the priority date for allotment at present of each type of quarters ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes, Sir.

(b) In all, 2844 quarters, as per the following break up, are expected to be ready for occupation in Delhi/New Delhi by 1971-72 :—

Type I .			200
Type II .	 		1200
Type III	395	×.	358
Type IV	2983	× 1	1076

(c) The present priority dates for the various types of quarters are as mentioned in the enclosed statement.

STATEMENT

The Priority Date covered as on 26th November, 1969

Туре			Date		
				16-8-1950	
	ų.		\sim	6-2-1947	
		ă.	2	13-5-1943	
			3	28-1-1941	
	æ	*	*	19-4-1959	
				29-8-1959	
		1		2-9-1959	
			2	30-8-1964	
		· · ·			

INDIAN COAL MINING EXPERTS FOR FOREIGN COUNTRIES

921. SHRI SITARAM JAIPURIA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that coal miningexperts from India have been asked for by some foreign countries;